

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 31/2014 (Cross of PW1) IA/1/2014 IA/2/2014		H.M. VIJAYAKUMARI <b>Vs</b> SHIVANAJAPPA	B.D. JAGADEESH
2	O.S. 35/2015 (Cross of PW1) IA/2/2015 IA/1/2015		S.S THEJASWI <b>Vs</b> S.LINGARAJU	S.SOMASUNDAR
3	O.S. 319/2015 (Cross of PW1) IA/2/2015 IA/1/2015		H.S. JAYASHEELA <b>Vs</b> H.S. SHASHIKALA	H.C. RAMACHANDRAIAH
4	O.S. 199/2017 (For Objection)		Soubhagyamma <b>Vs</b> Drakshayanamma	
5	O.S. 31/2018 (Amended Plaint)		Nagaraju <b>Vs</b> Shivamma	Ramachandraiah.H.C
6	O.S. 121/2018 (Settlement)		State Bank of India <b>Vs</b> T.G. Rajeshwari	
7	O.S. 361/2014 (EVIDENCE) IA/1/2014 IA/2/2014		YASHODAMMA.C.M. <b>Vs</b> SUNDARESHA	K.S. RAMASWAMY IYENGAR
8	O.S. 249/2018 (EVIDENCE)		State Bank of India <b>Vs</b> Kailashnath	Lakshman.H
9	O.S. 15/2019 (EVIDENCE)		Mallikarjunaiah <b>Vs</b> Ravikumar	Udayakumar T.K
10	O.S. 163/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Bhagyamma <b>Vs</b> T. Dasappa	Venu.C
<b>PLNTF EVIDENCE</b>				
11	O.S. 369/2016 (EVIDENCE)		B.N. Shobha <b>Vs</b> Lakshamma	
12	O.S. 27/2017 (EVIDENCE)		Bhagyamma <b>Vs</b> Shankaralingaiah	
13	O.S. 149/2018 (EVIDENCE)		Renukamma <b>Vs</b> Lingappa @ Thimmaiah	N V Sachidanand
14	O.S. 33/2019 (EVIDENCE) IA/1/2019		Vishalakshamma <b>Vs</b> K.C. Prakasha	D R Giriraju

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15	O.S. 124/2016 (Further chief of PW1)		K.M. Shivananjappa <b>Vs</b> Mahalingaiah	
16	O.S. 193/2016 (Further chief of PW1)		K. Vasanthakumar <b>Vs</b> K. Rajakumar	
17	O.S. 147/2014 (ARGUMENTS) IA/1/2014		SHIVALINGAMURTHY <b>Vs</b> SARVAMANGALA	
18	O.S. 221/2015 (Further cross of PW1)		BHAVANAMMA <b>Vs</b> AMBIKAMMA	BHARATHRAJ
19	O.S. 129/2018 (ARGUMENTS) IA/1/2018		G.R. Shivanna <b>Vs</b> Nanjappa	K.N. Gururaju
20	O.S. 41/2012 (JUDGEMENT) IA/2/2012 IA/6/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		G.R. RAVEESH <b>Vs</b> RAJASHEKARAI AH	H.LAKSHMAN  M.K. DAKSHINAMURTHY
21	O.S. 231/2015 (ORDERS)		RAJASHEKARA <b>Vs</b> BASAVARAJU	S.SOMASUNDAR
22	O.S. 13/2016 (To Pay duty and penalty) IA/2/2016 IA/1/2016		M.GANGAPPA <b>Vs</b> JAYANNA	H.C. RAMACHANDRAIAH
23	EX 33/2015 (For clarification,)		KALLAPPA <b>Vs</b> BASAPPA DEAD BY LRS SHIVANNA	C.VENU
24	O.S. 227/2016 (For clarification,)		Branch Manager of Bank of India, Tiptur Branch, by name H. Rajashekar <b>Vs</b> Leelavathi aliyas Neelamma	
25	O.S. 286/2016 (For clarification,)		H.K. Shashikumar <b>Vs</b> H.K. Yogananda	
<b>( O.S./0000286/2016)</b>				
<b>: O.S./0000286/2016</b>				
26	O.S. 114/2016 (Compliance of U. Sec 89 of CPC)		Vasanatha <b>Vs</b> Jayamma	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	O.S. 108/2017 (Compliance of U. Sec 89 of CPC)		The Manager, SBM-ADB, Maranagere, Tiptur <b>Vs</b> Proprietor of H.N. Rangaswamy Power Loom Industries. Tiptur	
28	O.S. 199/2018 (Compliance of U. Sec 89 of CPC)		Parvathamma <b>Vs</b> Ningamma	Ramaswamy Iyengar K.S
29	O.S. 89/2019 (Compliance of U. Sec 89 of CPC)		Karnataka Bank Ltd., <b>Vs</b> Vishwanath H.T.	Sreedhara.N.N
30	O.S. 149/2019 (Compliance of U. Sec 89 of CPC)		Prathima S. <b>Vs</b> S.B. Ganesh	Udayakumar T.K
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 313/2019 (HEARING) IA/1/2019 IA/2/2019	<b>28-01-2021</b>	Lakshamma <b>Vs</b> Krishnappa	Lakshman.H
32	O.S. 25/2019 (EVIDENCE)	<b>28-01-2021</b>	Gowramma <b>Vs</b> Sannappa	Krishnamurthy.B.G
33	O.S. 69/2019 (EVIDENCE)	<b>28-01-2021</b>	G.B. Adarsh <b>Vs</b> Lakshamma	Somasundar S
34	O.S. 103/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>28-01-2021</b>	Sri.Sadhana Shikshana Samsthe (R) <b>Vs</b> K.G. Vijalakshmi @ Vijaya	Venu.C
35	O.S. 171/2019 (EVIDENCE)	<b>28-01-2021</b>	Karnataka Bank Ltd., <b>Vs</b> Syed Suheel	Ramaswamy Iyengar K.S
36	O.S. 189/2019 (EVIDENCE) IA/1/2019	<b>28-01-2021</b>	Mahalingappa <b>Vs</b> Rudrachar	Somasundar S
37	EX 99/2019 (Issue arrest notice against JDR)	<b>28-01-2021</b>	Shriram Chits (Karnataka)Pvt.Ltd., <b>Vs</b> Narendra	Yatheesh Kumar C.R.
38	O.S. 283/2019 (Sumons to Defendant/s) IA/1/2019 IA/2/2019	<b>29-01-2021</b>	K. Dhananjaya <b>Vs</b> K.H. Jagadeesha	Chandrappa B.G
39	O.S. 63/2020 (Sumons to Defendant/s) IA/1/2020	<b>29-01-2021</b>	N.B.Manjunath <b>Vs</b> Eshwara	T.K.Udaykumar

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	O.S. 93/2020 (Sumons to Defendant/s) IA/2/2020	<b>29-01-2021</b>	Shivanna <b>Vs</b> H.T. Jayanna	Ramaswamy Iyengar K.S
41	EX 203/2013 (Issue attachment warrant of Moveables of JDR)	<b>29-01-2021</b>	B.M. SREKANTIAH AND SONS RBY H.S. RAJASHEKARA ARADHM <b>Vs</b> M.S. SOMASHEKARA	K.B.BALAKRISHNA
42	O.S. 293/2017 (Re-issuе summons defendant/ s)	<b>29-01-2021</b>	Shakeel Ahamed <b>Vs</b> Suraiya Kauser	K.S. RAMASWAMY IYENGAR
43	O.S. 273/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	<b>29-01-2021</b>	Sakamma <b>Vs</b> Basavaraju	Lakshman.H
44	O.S. 301/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	<b>29-01-2021</b>	Javaramma @ Lakshamma <b>Vs</b> Manjunatha	Krishnamurthy.B.G

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 2200/2014 (SUMMONS)		RURAL P.S. TIPTUR <b>Vs</b> KARUNA ANOTHER	
2	C.C. 912/2015 (SUMMONS)		K.B. CROSS P.S. <b>Vs</b> K.KRISHNA	
3	C.C. 231/2008 (Re-Issue NBW to Accused)		H.R. SRIPADA RAO <b>Vs</b> NAGARAJU.U.SHET	MSJ
4	C.C. 790/2015 (Re-Issue NBW to Accused)		MS.SRI.RAM TRANSPORT FINANCE CO.LTD. TIPTUR.RBY.KUMARSWAMY <b>Vs</b> RUKMINI	
5	Crl.Misc. 171/2020 (NOTICE)		Revanna <b>Vs</b> The Thahsildar, Tiptur	K.T. Chandrashekharaiiah
6	Crl.Misc. 172/2020 (NOTICE)		Vishwanatha <b>Vs</b> The Thahsildar, Tiptur	K.T. Chandrashekharaiiah
7	Crl.Misc. 173/2020 (NOTICE)		Revanna <b>Vs</b> The Thahsildar, Tiptur	K.T. Chandrashekharaiiah
8	Crl.Misc. 174/2020 (NOTICE)		Ningaiiah <b>Vs</b> The Thahsildar, Tiptur	M.R. Girish
9	Crl.Misc. 242/2020 (NOTICE)		K.S.Lingaraju <b>Vs</b> The Thahsildar, Tiptur	Raghu.T.K
10	Crl.Misc. 243/2020 (NOTICE)		K.S.Lingaraju <b>Vs</b> The Thahsildar, Tiptur	Raghu.T.K
11	Crl.Misc. 244/2020 (NOTICE)		K.S.Lingaraju <b>Vs</b> The Thahsildar, Tiptur	Raghu.T.K
12	Crl.Misc. 245/2020 (NOTICE)		K.S.Lingaraju <b>Vs</b> The Thahsildar, Tiptur	Raghu.T.K
13	Crl.Misc. 296/2020 (NOTICE)		Yathish.S.S <b>Vs</b> The Thahsildar, Tiptur	Nataraju.M.C
14	C.C. 2022/2014 (Steps)		MS.NANDINI MILK PRODUCERS CR-C- -OP.SOCIETY LTD. TIPTUR <b>Vs</b> VEERABHADRAIAH	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 1238/2015 (Steps)		MS NANDINI MILK PRODUCERS CREDIT CO-OP. SOCIETY TIPTUR BY ITS SECRETARY G.P. KUSUMA <b>Vs</b> ESHANNA. M	VASANTH KUMAR.D.
16	C.C. 85/2016 (Steps)		MS.NANDINI MILK PRODUCERS CR.CO.OP.SOCIETY TIPTUR RBY. G.P.KUSUMA <b>Vs</b> SHIVAKUMARASWAMY.G.M.	VASANTH KUMAR.D.
17	C.C. 284/2016 (Steps)		<b>Vs</b>	
18	C.C. 686/2017 (Steps)		The Secretary, Nandini milk producers credit co-operative society Ltd., Tiptur <b>Vs</b> Jagadish. S.K.	
19	C.C. 1162/2017 (Steps)		M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma <b>Vs</b> Rajashekar B B	
20	C.C. 1165/2017 (Steps)		M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma <b>Vs</b> Jayadevappa	
21	C.C. 460/2019 (Steps)		M/s Oswal Silks Sarees <b>Vs</b> Suvarnamma	Ajay.B.N
22	C.C. 1594/2014 (Issue NBW to Accused)		SRI.RAM CHITSK PVT. LTD. TIPTUR <b>Vs</b> CHANDAN.S.	
23	C.C. 1138/2015 (Issue NBW to Accused)		MS SRI RAMA TRANSPORT FINANCE CO. LTD TIPTUR KUMARASWAMY <b>Vs</b> SHEK MAHABOOB	DAYANANDA.K.R.
24	C.C. 847/2017 (Issue NBW to Accused)		Sri Shankara Veerabhadrehwara souhdards credi co operative society ltd R-p by CEO Yathisha H V <b>Vs</b> Ambika	

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25	C.C. 1126/2014 (EVIDENCE)		TIPTUR RURAL POLICE <b>Vs</b> PANDURANGAIH AND OTHER	
26	C.C. 669/2016 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Chand pasha	
27	C.C. 1299/2016 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Mahesh K.N.	
<b>( C.C./0001299/2016)</b>				
<b>: C.C./0001299/2016</b>				
28	C.C. 267/2017 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Shivaraju T.N.	
<b>( C.C./0000267/2017)</b>				
<b>: C.C./0000267/2017</b>				
<b>SS TO WITNESSES</b>				
29	C.C. 1728/2013 (EVIDENCE)		RURAL P S <b>Vs</b> SUNITHA	
30	C.C. 454/2016 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Ravikumara	
<b>( C.C./0000454/2016)</b>				
<b>: C.C./0000454/2016</b>				
31	C.C. 1565/2017 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Vinod Kumar	
32	CrI.Misc. 633/2020 (FIRST HEARING)		Vanajakshi <b>Vs</b> The Thahsildar, Tiptur	Channakeshava.B.K
33	C.C. 236/2016 (Re-issue Summons to Accused)		C. MAHESH <b>Vs</b> RAMAKRISHNA	C.VENU
34	C.C. 588/2016 (Re-issue Summons to Accused)		M.J. Vijay <b>Vs</b> Lokesh	
<b>( C.C./0000588/2016)</b>				
<b>: C.C./0000588/2016</b>				
35	C.C. 753/2016 (Re-issue Summons to Accused)		M/s P.T. Traders by its Prop. H.N. Ningappa <b>Vs</b> Jahfar Prop of Limra Enterprises	B.G.KRISHNAMURTHY
<b>( C.C./0000753/2016)</b>				
<b>: C.C./0000753/2016</b>				

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36	C.C. 789/2016 (Complaint Evidenc)		M/S Akshayakalpay famrs and foods pvt ltd r-p by its manger K Rajeev <b>Vs</b> Sri. Balaji Enterprisec r-p its propriter M S Srinivas	
37	C.C. 791/2016 (Complaint Evidenc)		M/s Akshayakalpa Farms and Foods Pvt Ltd., Rep by its manager K. Rajeev <b>Vs</b> M/s Sri. Balaji Enterprises by its proprietor M.S. Srinivas	B.N. AJEY
<b>( C.C./0000791/2016)</b>				
<b>: C.C./0000791/2016</b>				
38	C.C. 168/2016 (ACCUSED STATEMENT u/s 313 CrPC)		SRI SHIVAYOGI CREDIT CO- OPERATIVE SOCIETY R REPT BY ITS SECRETRARY N.C. RENUKAPRASAD <b>Vs</b> B. LAKKANNA	N.N. SREEDHARA
39	C.C. 1298/2016 (Further cross of PW1)		S.R. Parmesh <b>Vs</b> Sujatha	
<b>( C.C./0001298/2016)</b>				
<b>: C.C./0001298/2016</b>				
40	C.C. 2540/2014 (JUDGEMENT)		TIPTUR RURAL POLICE <b>Vs</b> MANJEGOWDA	
41	C.C. 64/2016 (For clarification,)		TOWN P.S. <b>Vs</b> MAHESHWARAI AH R.	
42	C.C. 474/2014 (Reissue B/w to CW)		TIPTUR RURAL P.S. <b>Vs</b> NAGARAJU	
43	C.C. 2339/2015 (For HBC)		TIPTUR RURAL POLICE <b>Vs</b> MADHU	
44	CrI.Misc. 7/2020 (Paper publication)		Rajashekaraiah <b>Vs</b> The Thahsildar, Tiptur	Lakshman.H



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 14/2016 (For clarification, IA/2/2016 IA/1/2016)		SRI THAMMAIAH <b>Vs</b> SRI THIMMAIAH	H.S. SURABHI DHENU
2	O.S. 386/2016 (For clarification,)		Sri. Puttabasavaiah <b>Vs</b> Thahsildar	
3	EX 49/2017 (For clarification,)		N.C. Lakshmi <b>Vs</b> Jayamma	Udayakumar T.K
4	EX 8/2019 (For clarification,)		Syndicate Bank <b>Vs</b> Nagaraju	Mohamed Afroze Ahamed
5	EX 113/2019 (Reissue A/Notice to JDR)		K.S. Shankaramurthy <b>Vs</b> K.G. Mallesh	Ramaswamy Iyengar K.S
6	O.S. 178/2013 (Cross of DW)		H.S.MANJULA <b>Vs</b> T.G.RAMESH	
7	FDP 6/2015 (Await final report)		T.B. HARISH DED BY L.RS <b>Vs</b> BASAVARAJU	K.T.CHANDRASHEKAR
8	O.S. 302/2011 (Await Report) IA/1/2011 IA/2/2011		CHANDRASHEKARAI AH <b>Vs</b> JAGADISHA	M.R. GIRISH C.CHANNEGOWDA
9	O.S. 330/2013 (Await Report) IA/1/2013		VIJAYAKUMAR AND ANOTHER <b>Vs</b> K.B.NAGARAJU AND ANOTHER	
10	FDP 7/2013 (Await Report)		YASHODAMMA <b>Vs</b> UMESHIAH	
11	O.S. 261/2020 (Compliance of U. Sec 89 of CPC) IA/1/2020 IA/2/2020		Rangamma <b>Vs</b> Nijagunaiah	Ramaswamy Iyengar K.S
<b><u>11.00 AM to 02.00PM</u></b>				
12	O.S. 32/2020 (SUMMONS) IA/1/2020 IA/2/2020		Lalithamma <b>Vs</b> Beerappa	H.Lakshman
13	O.S. 48/2020 (SUMMONS)		Lakshmiddevamma <b>Vs</b> Malligamma	Udayakumar T.K
14	O.S. 108/2020 (SUMMONS) IA/1/2020		Radhamma <b>Vs</b> Nanjamma	M.R. Girish

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15	O.S. 118/2020 (SUMMONS) IA/1/2020 IA/2/2020		N.B. Chandrashekaraiiah <b>Vs</b> Sulochanamma @ Susheelamma	C. Channegowda
16	O.S. 316/2020 (SUMMONS) IA/1/2020		Monica T.N. <b>Vs</b> V. V. Jagadeesha @ Jagaeesha Vishwanth	Udayakumar T.K
17	FDP 7/2020 (NOTICE)		Jagadamba <b>Vs</b> Rudranamma	Nagabhushan T.N
18	O.S. 346/2018 (For Objection) IA/1/2018 IA/2/2018		Brijeeth Meri <b>Vs</b> Jaya meri	Tiptur Venkatesh
19	O.S. 324/2020 (For Objection) IA/1/2020		Jayanna <b>Vs</b> Chandrashekaraiiah	Somasundar S
20	O.S. 198/2019 (Hearing on IA) IA/1/2019		Vasantha Kumar <b>Vs</b> Sowbhagyamma	K.N.Gururaja
21	O.S. 224/2020 (Hearing on IA) IA/1/2020		G.T. Anupama <b>Vs</b> Raghu	Somasundar S
22	O.S. 280/2013 (Amended Plaint) IA/1/2013		BASAVARAJU <b>Vs</b> VAIRAMUDI AND ONE	
23	O.S. 216/2017 (Settelment)		Sarvamangalamma <b>Vs</b> Uma	
<b>FURTHER EVIDENCE FOR DEFND</b>				
24	O.S. 344/2012 (EVIDENCE) IA/2/2012 IA/5/2012 IA/1/2012 IA/3/2012 IA/4/2012		SHALINI <b>Vs</b> THIMMEGOWDA	G.R. SANTHOSH
25	EX 114/2019 (Call on)		T. Ananda Kumar <b>Vs</b> T. Basavaraju	H. Shivaramaiah
26	O.S. 90/2014 (ARGUMENTS)		THEERTHA PRASAD <b>Vs</b> SMT. S.N. ASHWINI	T.N.NAGABHUSHAN
27	O.S. 92/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		CHANDRAMMA <b>Vs</b> S.MANJULA	K.S. RAMASWAMY IYENGAR

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28	O.S. 302/2014 (ARGUMENTS)		PAVITHRA <b>Vs</b> VEDANANDA	T.K. UDAYKUMAR
29	O.S. 170/2015 (ARGUMENTS)		H.R.JANARDHANA HORAKERE <b>Vs</b> G.S. KEMPEGOWDA	M.R. GIRISH
30	IA/3/2015 O.S. 420/2015 (ARGUMENTS)		B.S.BASAVARAJAPPA <b>Vs</b> KUMARASWAMY @ KUMARAI AH	H.N. SHEKAR
31	O.S. 275/2017 (ARGUMENTS)		Mahalingappa <b>Vs</b> Basavaraju	M.C. NATARAJ
<b>Cases listed below are adjourned due to Covid 19</b>				
32	O.S. 54/2018 (SUMMONS)	<b>18-01-2021</b>	State Bank of India <b>Vs</b> M/s Suzain Enterprises	
33	O.S. 40/2020 (SUMMONS)	<b>18-01-2021</b>	Bank of Baroda Rep by its Present Sr Manager Pradip Kumar Singha <b>Vs</b> Lakshman Naik	Ajay.B.N
34	O.S. 258/2020 (SUMMONS)	<b>18-01-2021</b>	Najamunnisa <b>Vs</b> Chand Pasha	Fouzia Khanam
35	IA/1/2020 EX 4/2020 (NOTICE)	<b>18-01-2021</b>	Shriram chits (Karnataka) Pvt Ltd., <b>Vs</b> Chandrashekharai ah D.	Banashenkar K.B.
36	O.S. 346/2020 (For Objection)	<b>18-01-2021</b>	Karnataka Bank Ltd., <b>Vs</b> M/S K.B.Flour and Cleaning Mill by its proprietor Gangamma	Ramaswamy Iyengar K.S
37	O.S. 488/2012 (Writter Statement)	<b>18-01-2021</b>	SRI PRESENT MEMBER T.B.RUDRACHAR KALIKAMBA KAMATESWARASWAMY DEVASTHANADA SEVABHIRUDI SAMITHI <b>Vs</b> CHANDRAPPA AND ANOTHER	K.S. RAMASWAMY IYENGAR
38	IA/2/2012 IA/1/2012 O.S. 302/2019 (Writter Statement)	<b>18-01-2021</b>	Nagaraju <b>Vs</b> Manjunatha	Krishnamurthy.B.G
39	IA/2/2019 O.S. 372/2019 (Writter Statement)	<b>18-01-2021</b>	Kariyamma <b>Vs</b> Thippaiah	H.P. Mahalingappa

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	O.S. 60/2020 (Writter Statement) IA/1/2020 IA/2/2020	<b>18-01-2021</b>	Bhagyavathi <b>Vs</b> Kannikamma	Thimmaiah M.
41	O.S. 130/2015 (Hearing on IA) IA/2/2015 IA/1/2015	<b>18-01-2021</b>	B. CHANDRAIAH <b>Vs</b> H.N. CHANDRAKALA	B.D. JAGADEESH
42	EX 54/2013 (Steps)	<b>21-01-2021</b>	SRI RAM CHITSK PVT. LTD. <b>Vs</b> PARVEEN	VASANTH KUMAR.D.
43	EX 164/2013 (Steps)	<b>21-01-2021</b>	S.D.JAYARAMALEGAL OFFICER AND GPA HOLDER SRI RAM CHITS . TIPTUR <b>Vs</b> M.P. NARENDRA AND ANOITHER	
44	EX 172/2013 (Steps)	<b>21-01-2021</b>	S.D.JAYARAMA LEGAL OFFICER AND GPA HOLDER SRI RAM CHITS . TIPTUR <b>Vs</b> R.S CHANNABASAVIAIAH	
45	EX 188/2013 (Steps)	<b>21-01-2021</b>	S.D. JAYARAMA LEGAL OFFICER AND GPA HOLDER OF SRI RAM CHITS . TIPTUR <b>Vs</b> KIRAN KUMAR	VASANTH KUMAR.D.
46	EX 190/2013 (Steps)	<b>21-01-2021</b>	S.D.JAYARAM LEGAL OFFICER AND GPA HOLDER OF SRI RAM CHITS . TIPTUR <b>Vs</b> A.R.RAJASHEKHARAPPA	VASANTH KUMAR.D.
47	EX 9/2016 (Steps)	<b>21-01-2021</b>	Meenakshi <b>Vs</b> B.C Ananda	
48	EX 24/2017 (Steps)	<b>21-01-2021</b>	Proprietor, R. Basavalingaiah and sons, Tiptur <b>Vs</b> Nanje gowda	T.ANANDAKUMAR
49	EX 60/2019 (Steps)	<b>21-01-2021</b>	Chithaiah <b>Vs</b> Shankaraiah dead by LRs.	Somasundar S
50	EX 75/2019 (Steps)	<b>21-01-2021</b>	Karnataka Bank Ltd., <b>Vs</b> A.T. Manjunath	Sreedhara.N.N
51	O.S. 342/2013 (EVIDENCE) IA/1/2013 IA/2/2013	<b>21-01-2021</b>	MALLIKARJUNAIAH <b>Vs</b> SHASHIDHARA AND ANOTHER	B.G.CHANDRAPPA

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
52	O.S. 466/2015 (EVIDENCE) IA/2/2015 IA/1/2015	<b>21-01-2021</b>	GOWRAMMA <b>Vs</b> SHEENAPPA	M.C. NATARAJ
53	O.S. 122/2016 (EVIDENCE)	<b>21-01-2021</b>	H. Shivaramaiah <b>Vs</b> H. Shankaraiah	
54	O.S. 148/2016 (EVIDENCE)	<b>21-01-2021</b>	Chikkanna <b>Vs</b> Siddalingappa	
55	O.S. 224/2016 (EVIDENCE)	<b>21-01-2021</b>	Amreen <b>Vs</b> Sadiq	
56	O.S. 44/2017 (EVIDENCE)	<b>21-01-2021</b>	G.S. Pushpadevi <b>Vs</b> Basavarajappa M.R.	
<b>( O.S./0000044/2017)</b>				
<b>: O.S./0000044/2017</b>				
57	O.S. 78/2017 (EVIDENCE)	<b>21-01-2021</b>	Bheeshmachar <b>Vs</b> Laxmanachar	
58	O.S. 86/2017 (EVIDENCE)	<b>21-01-2021</b>	Somashekar <b>Vs</b> Panchayath Development Officer	
<b>( O.S./0000086/2017)</b>				
<b>: O.S./0000086/2017</b>				
59	O.S. 143/2017 (EVIDENCE)	<b>21-01-2021</b>	V.C Jagadish <b>Vs</b> Shashikala	
60	O.S. 266/2017 (EVIDENCE) IA/2/2017 IA/1/2017	<b>21-01-2021</b>	Sulekha <b>Vs</b> G.v. Rajanna	G.S. NAGARAJ
61	O.S. 284/2017 (EVIDENCE)	<b>21-01-2021</b>	Smt. Shashikala <b>Vs</b> Smt. Lakshmiddevamma	DAYANANDA.K.R.
62	O.S. 287/2017 (EVIDENCE) IA/2/2017 IA/1/2017	<b>21-01-2021</b>	H.S. Ganesha <b>Vs</b> Smt. Namitha	UMESH RAO
63	O.S. 291/2017 (EVIDENCE)	<b>22-01-2021</b>	Nagaraju <b>Vs</b> Chandrashekaraiah	S.SOMASUNDAR
64	O.S. 351/2017 (EVIDENCE)	<b>22-01-2021</b>	Suvarnamma <b>Vs</b> K.H. Chandrashekaraiah	
65	O.S. 268/2018 (EVIDENCE) IA/1/2018	<b>22-01-2021</b>	Prathima S. <b>Vs</b> Bharathi	Udayakumar T.K

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
66	EX 34/2013 (Issue arrest warrant toJDR)	<b>22-01-2021</b>	SRI RAM CHITS K PVT LTD REPRESENTED BY ITS LEGAL ASSISTANT AND GPA HOLDER S.D.JAYARAM <b>Vs</b> H.S. SHIVASHANKARAPPA ANOTHER	
67	O.S. 262/2020 (Compliance of U. Sec 89 of CPC) IA/1/2020 IA/2/2020	<b>28-01-2021</b>	Rangamma <b>Vs</b> Lakshamma	Ramaswamy Iyengar K.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 2212/2014 (EVIDENCE)		HONNAVALLI POLICE <b>Vs</b> NAGARAJU H.M. AND OTHERS	
2	C.C. 1477/2016 (EVIDENCE)		Nonavinakere Police <b>Vs</b> Nataraju	C.VENU
<b>( C.C./0001477/2016)</b>				
<b>: C.C./0001477/2016</b>				
3	CrI.Misc. 72/2019 (EVIDENCE)		Mangala <b>Vs</b> Shankarappa	Shobhadevi. S.V
4	C.C. 709/2019 (EVIDENCE)		K.S. Sunitha <b>Vs</b> Sanjay	Somasundar S
5	C.C. 27/2015 (Reissue warrant to witnesses)		HONNAVALLI PS <b>Vs</b> YOGENDRA	
6	C.C. 920/2017 (Complaint Evidenc)		Umesh.A.G. <b>Vs</b> Ramalingappa	
<b>( C.C./0000920/2017)</b>				
<b>: C.C./0000920/2017</b>				
7	CrI.Misc. 399/2017 (Further chief of PW1)		Smt. S.R.Usha aliyas Usharani <b>Vs</b> Yogish aliyas Raghavendra	
8	CrI.Misc. 61/2019 (Further chief of PW1)		Mahalakshmi <b>Vs</b> Srinivas	State by complainant
9	C.C. 243/2017 (Reissue B/w to CW)		Honnnavalli Police <b>Vs</b> SHIVAMURTHY	
<b>( C.C./0000243/2017)</b>				
<b>: C.C./0000243/2017</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				
10	C.C. 379/2020 (SUMMONS)	<b>25-01-2021</b>	Honnnavalli Police <b>Vs</b> Lohith	State by Complainant
11	C.C. 417/2020 (SUMMONS)	<b>25-01-2021</b>	Nonavinakere Police <b>Vs</b> Kumara	State by complainant
12	C.C. 418/2020 (SUMMONS)	<b>25-01-2021</b>	Nonavinakere Police <b>Vs</b> Omkaramurthy	State by complainant

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 492/2020 (SUMMONS)	<b>25-01-2021</b>	Honnavalli Police <b>Vs</b> Arunkumar	State by Complainant
14	C.C. 234/2018 (SUMMONS)	<b>27-01-2021</b>	Nonavinakere Police <b>Vs</b> Umesh B.N.	
15	C.C. 526/2019 (SUMMONS)	<b>27-01-2021</b>	Honnavalli Police <b>Vs</b> Sikhandar Sharif	State by complainant
16	C.C. 249/2020 (SUMMONS)	<b>27-01-2021</b>	Nonavinakere Police <b>Vs</b> Ningaraju	State by Complainant
17	C.C. 300/2020 (SUMMONS)	<b>27-01-2021</b>	Honnavalli Police <b>Vs</b> Manjunatha	State by Complainant
18	C.C. 308/2020 (SUMMONS)	<b>27-01-2021</b>	Honnavalli Police <b>Vs</b> Yuvaraju H.P	State by Complainant
19	C.C. 631/2014 (For Objection)	<b>27-01-2021</b>	M.N.SHIVANNA <b>Vs</b> SHANKARALINGEGOWDA	
20	C.C. 677/2017 (NBW to Accused)	<b>27-01-2021</b>	EXCISE INSPETOR <b>Vs</b> D G RAMACHANDRA	SRI.A.P.P.
<b>( C.C./0000677/2017)</b>				
<b>: C.C./0000677/2017</b>				
21	C.C. 331/2018 (NBW to Accused)	<b>27-01-2021</b>	Nonavinakere Police <b>Vs</b> Jayanna	Shivamma
22	C.C. 878/2018 (NBW to Accused)	<b>27-01-2021</b>	Nonavinakere Police <b>Vs</b> Uday Kumar	State by Complainant
23	C.C. 253/2019 (NBW to Accused)	<b>27-01-2021</b>	Honnavalli Police <b>Vs</b> Raghu	State by Complainant
24	C.C. 2/2020 (NBW to Accused)	<b>27-01-2021</b>	S. Harish <b>Vs</b> T. Shashidhar	Yogananda.M.K
25	C.C. 2689/2014 (Issue NBW to Accused)	<b>27-01-2021</b>	PARAMESHWARAI AH <b>Vs</b> DEVANANDA @ DEVARAJU	
26	CrI.Misc. 115/2018 (Issue NBW to Accused)	<b>27-01-2021</b>	K.S.Sunitha <b>Vs</b> Sanjay	S.Somasundar,
27	C.C. 378/2020 (SUMMONS)	<b>28-01-2021</b>	Honnavalli Police <b>Vs</b> Devaraju	State by Complainant



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28	C.C. 823/2020 (SUMMONS)	<b>28-01-2021</b>	Nonavinakere Police <b>Vs</b> Hemantha B.V.	State by Complainant
29	C.C. 1837/2014 (Re-Issue NBW to Accused)	<b>28-01-2021</b>	GANGADHARAIH <b>Vs</b> MURALIKRISHNA	
30	Crl.Misc. 156/2020 (NOTICE)	<b>28-01-2021</b>	B.N. Sushma <b>Vs</b> Gopalakrishna @ Gopalkrishnarao	K.R. Dayananda
31	Crl.Misc. 185/2020 (NOTICE)	<b>28-01-2021</b>	Mahalingaiah <b>Vs</b> The Thahsildar, Tiptur	Karunakar.M.B
32	C.C. 1320/2017 (Await orders)	<b>28-01-2021</b>	M.K.Huchegowda, <b>Vs</b> B.T.Srinivasa	
33	C.C. 445/2019 (Await orders)	<b>28-01-2021</b>	Nonavinakere Police <b>Vs</b> Riyaz Ahamad	State by Complainant
34	C.C. 1207/2012 (For clarification,)	<b>28-01-2021</b>	HONNAVALLI PS <b>Vs</b> A1. THIMMAIAH SO SANNAPPA K.LAKKIHALY. A2. JAYALAKSHMI WO THAMMAIAH 30 YRS KLAKKIHALY A3.	N.N.SREEDHARA
35	C.C. 75/2019 (For clarification,)	<b>28-01-2021</b>	Sharada <b>Vs</b> Umesh	Jagadeesh.B.D
36	C.C. 1534/2016 (For Plea)	<b>28-01-2021</b>	Honnnavalli Police <b>Vs</b> Vasantha Kumara	
37	C.C. 528/2018 (For Plea)	<b>28-01-2021</b>	Nonavinakere Police <b>Vs</b> Girish M.S.	State by Complainant
38	C.C. 444/2019 (For Plea)	<b>28-01-2021</b>	Honnnavalli Police <b>Vs</b> Manjunatha C.L.	State by Complainant
39	C.C. 435/2020 (For HBC)	<b>28-01-2021</b>	Nonavinakere Police <b>Vs</b> Chidananda	State by complainant
40	Crl.Misc. 44/2020 (Paper publication)	<b>28-01-2021</b>	R.C.Basavaraj <b>Vs</b> The Thahsildar, Tiptur	Nataraju.M.C
41	Crl.Misc. 102/2020 (Paper publication)	<b>28-01-2021</b>	Shanthamma <b>Vs</b> The Thahsildar, Tiptur	Ningaraju.M

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42	Crl.Misc. 103/2020 (Paper publication)	<b>28-01-2021</b>	Shekharaiah <b>Vs</b> The Thahsildar, Tiptur	Channakeshava.B.K
43	P.C.R. 281/2014 (Sworn Statement)	<b>28-01-2021</b>	PAVITHRA <b>Vs</b> VEDANANDA OTHERS	
44	C.C. 1548/2015 (For Charge,)	<b>28-01-2021</b>	HONNAVALLI PS <b>Vs</b> THIMMAIAH OTHERS	
45	C.C. 65/2019 (For Charge,)	<b>28-01-2021</b>	Honnnavalli Police <b>Vs</b> Harisha @ Kalluboti Harisha	State by Complainant
46	C.C. 295/2019 (For Charge,)	<b>28-01-2021</b>	Nonavinakere Police <b>Vs</b> Pradeepa L.	State by Complainant
47	C.C. 204/2018 (For Plea)	<b>29-01-2021</b>	Honnnavalli Police <b>Vs</b> Satheesha	
48	C.C. 382/2019 (For Charge,)	<b>29-01-2021</b>	Honnnavalli Police <b>Vs</b> Thopegowda	State by complainant
49	C.C. 588/2019 (For Charge,)	<b>29-01-2021</b>	Nonavinakere Police <b>Vs</b> Prabhuswamy	State by Complainant
50	C.C. 614/2019 (For Charge,)	<b>29-01-2021</b>	Honnnavalli Police <b>Vs</b> Prem kumara	State by Complainant
51	C.C. 623/2019 (For Charge,)	<b>29-01-2021</b>	Honnnavalli Police <b>Vs</b> Chandrashekara	State by Complainant
52	C.C. 697/2019 (For Charge,)	<b>29-01-2021</b>	Honnnavalli Police <b>Vs</b> Prema Kumari	State by complainant
53	C.C. 735/2019 (For Charge,)	<b>29-01-2021</b>	Honnnavalli Police <b>Vs</b> Jagadeesha	State by Complainant
54	P.C.R. 6/2020 (Sworn Statement)	<b>29-01-2021</b>	Kempegowda <b>Vs</b> Shivaraj	Somasundar S
55	P.C.R. 22/2020 (Sworn Statement)	<b>29-01-2021</b>	Srinivas H.D. <b>Vs</b> Anitha	D. Vasanthakumar
56	P.C.R. 58/2020 (Sworn Statement)	<b>29-01-2021</b>	M.K. Lokesh <b>Vs</b> Avinash	Hemaprasanth G.S.

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57	C.C. 716/2010 (Await Report)	<b>29-01-2021</b>	EXCISE P.S. <b>Vs</b> BASAVALINGAPPA	
58	C.C. 1723/2013 (Await Report)	<b>29-01-2021</b>	EXCISE P S <b>Vs</b> DHRUVAKUMAR	
59	CrI.Misc. 169/2019 (Reissue FLW to the Respondent)	<b>29-01-2021</b>	Sukanya <b>Vs</b> Eshwaraiah	Shivakumara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b><u>02.45 PM to 05.45PM</u></b>		
1	R.A. 57/2016 (ARGUMENTS) <b>( R.A./0000057/2016)</b> <b>: R.A./0000057/2016</b>		Venkatappa <b>Vs</b> H.S.Vishwanatha	BR
2	R.A. 67/2016 (ARGUMENTS) <b>( R.A./0000067/2016)</b> <b>: R.A./0000067/2016</b>		Shivakumar <b>Vs</b> Appajachar	HL
3	R.A. 68/2016 (ARGUMENTS) <b>( R.A./0000068/2016)</b> <b>: R.A./0000068/2016</b>		M.C.Basavaraju <b>Vs</b> M.M.Rajanna	UR
4	R.A. 71/2016 (ARGUMENTS)		H.L.Jagadeesh <b>Vs</b> H.L.Rajanna	SS
5	R.A. 3/2017 (ARGUMENTS) <b>( R.A./0000003/2017)</b> <b>: R.A./0000003/2017</b>		Hanumanthaiah <b>Vs</b> Narasimhaiah	KSRI
6	R.A. 14/2017 (ARGUMENTS) <b>( R.A./0000014/2017)</b> <b>: R.A./0000014/2017</b>		Gangamma <b>Vs</b> Lingraju	TNN
7	R.A. 28/2017 (ARGUMENTS) IA/1/2017		B. Lalithamma <b>Vs</b> Y.R. Somashekaraiah	
8	R.A. 31/2017 (ARGUMENTS)		Ramakka <b>Vs</b> Narasamma	
9	M.A. 5/2017 (ARGUMENTS) IA/1/2017 IA/2/2017 <b>( M.A./0000005/2017)</b> <b>: M.A./0000005/2017</b>		Mohanlal.D.Thakur <b>Vs</b> M.C.Shivalingaswamy	CPS

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10	R.A. 46/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Mallikarjunaiah <b>Vs</b> Shashidhara	BGC
<b>( R.A./0000046/2017)</b> <b>: R.A./0000046/2017</b>				
11	R.A. 49/2017 (ARGUMENTS)		S.Jayamma <b>Vs</b> Kamalakshamma.S.	SS
<b>( R.A./0000049/2017)</b> <b>: R.A./0000049/2017</b>				
12	R.A. 52/2017 (ARGUMENTS)		Syed Unnisa <b>Vs</b> Jayamma	TKU
<b>( R.A./0000052/2017)</b> <b>: R.A./0000052/2017</b>				
13	R.A. 60/2017 (ARGUMENTS)		Ningamma @ Lingamma <b>Vs</b> Gangamma	TKU
<b>( R.A./0000060/2017)</b> <b>: R.A./0000060/2017</b>				
14	R.A. 71/2017 (ARGUMENTS) IA/1/2017		M.D. Srinivasa Murthy <b>Vs</b> Basavaraju	Lakshman.H
15	R.A. 73/2017 (ARGUMENTS) IA/1/2017		Shivashankar <b>Vs</b> Shivashankarappa	Somasundar S
16	R.A. 74/2017 (ARGUMENTS)		Nanjamari <b>Vs</b> Shankarappa	Udayakumar T.K
17	R.A. 76/2017 (ARGUMENTS)		Ningappa <b>Vs</b> Rangamma	Ramaswamy Iyengar K.S
18	R.A. 78/2017 (ARGUMENTS) IA/1/2017		Prabhuswamy <b>Vs</b> Siddaramakka	Sreedhara.N.N
19	R.A. 79/2017 (ARGUMENTS)		K.O. Dhanalakshmi <b>Vs</b> General Manager	Krishnamurthy.B.G
20	R.A. 82/2017 (ARGUMENTS) IA/1/2017		Rajashekaraiah <b>Vs</b> T. Ravisha	Sreedhara.K.S

**11.00 AM to 02.00PM**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
21	O.S. 16/2020 (SUMMONS) IA/1/2020 IA/2/2020		Hanvitha T.M. (Miner) by her mother Kusma A.S. <b>Vs</b> T.M. Mohankumar	Fouzia Khanam
22	O.S. 29/2020 (SUMMONS) IA/1/2020 IA/3/2020 IA/2/2020		Raju <b>Vs</b> Rathnamma	Jagadeesh.B.D
23	O.S. 35/2020 (SUMMONS)		Thirumala Traders <b>Vs</b> Rani Sati Enterprises represented by its partners a.Sandeep Kumar Tulsiyan,b.Sanjeev Kumar Tulsiyan	D. Vasanthkumar
24	L.A.C. 4/2015 (Petitioner Evidence.)		LINGAMMA <b>Vs</b> SPECIAL LAND ACQUISITION OFFICER	RAJANNA
25	Misc 3/2015 (Petitioner Evidence.)		SRI.D.S.DEVARAJ <b>Vs</b> SATHYANARAYANA SETTY	UMESH RAO
26	L.A.C. 3/2017 (Petitioner Evidence.)		C.R.Ananthasudarshan <b>Vs</b> Land Acquisition Officer/Assistant Commissioner.	H.S.K
<b>( L.A.C./0000003/2017)</b>				
<b>: L.A.C./0000003/2017</b>				
27	L.A.C. 4/2017 (Petitioner Evidence.)		C.R.Anantkhasudarshan. <b>Vs</b> Land Acquisition officer- Assistant Commissioner,	HSK
<b>( L.A.C./0000004/2017)</b>				
<b>: L.A.C./0000004/2017</b>				
28	O.S. 13/2018 (Objection to IA.) IA/1/2018 IA/2/2018		Ranjitha <b>Vs</b> Manjula	K.R. Umesh
29	M.C. 53/2020 (NOTICE)		Keshavamurthy <b>Vs</b> H.R. Gayathri	B.P. Rajendra prasad
30	M.C. 54/2020 (Referred to Mediation)		M. Preethi <b>Vs</b> H.M. Yashaswi	B.P.Rajendraprasad
31	M.C. 55/2020 (NOTICE)		Anitha. K.M. <b>Vs</b> Dilip. G.M	P.L. Shivarajkumar

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	M.V.C. 242/2015 (Cross of PW.)		MALLAIAH @ MALLESH <b>Vs</b> ASHOK	G.S. NAGARAJ
33	M.V.C. 275/2015 (Further Chief of PW.)		NAYAZ <b>Vs</b> SANTHOSA	H.T. ANAND
34	R.A. 51/2016 (ARGUMENTS)		H.G.Manjunatha <b>Vs</b> H.C.Ramesha	
<b>( R.A./0000051/2016)</b>				
<b>: R.A./0000051/2016</b>				
35	R.A. 53/2016 (ARGUMENTS)		Shambaiah <b>Vs</b> Shankarappa	TKU
<b>( R.A./0000053/2016)</b>				
<b>: R.A./0000053/2016</b>				
36	O.S. 27/2017 (Clubbed with) IA/1/2017 IA/2/2017		Chethankumar <b>Vs</b> Manjula	
<b>( O.S./0000027/2017)</b>				
<b>: O.S./0000027/2017</b>				
37	M.C. 64/2020 (FIRST HEARING)		K.V.Kumaraswamy <b>Vs</b> R Jyothi	Shobhadevi. S.V
<b>Cases listed below are adjourned due to Covid 19</b>				
38	R.A. 3/2015 (Steps)	<b>19-02-2021</b>	KAREMUSALIAH <b>Vs</b> THIMMAIAH	
39	O.S. 29/2017 (Amendment on plaint) IA/1/2017 IA/2/2017	<b>19-02-2021</b>	Praveenkumar <b>Vs</b> T.M. Sharath	
40	O.S. 40/2018 (Plaintiff Evidence)	<b>19-02-2021</b>	M/S Dhanalakshmi Traders Its by C.S. Ramesh <b>Vs</b> George Electrical Engineer and contractors Its by C. Jacob	Ramaswamy Iyengar K.S
41	Misc 6/2012 (Respondent Evidence.)	<b>19-02-2021</b>	A SRI. S.M.MURTHYANJAYA GOWRAMMA DEAD BYHER LRS <b>Vs</b> THONTARADHYA	T.N.NAGABHUSHAN

**Dangling IA:**

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	CrI.Misc. 83/2019 (NOTICE)		Padmavathi <b>Vs</b> Tarakaramu	Udayakumar T.K
2	CrI.Misc. 179/2020 (NOTICE)		Mohammed Gowse <b>Vs</b> The Registrar, CMC, Tiptur	H.N. Shankaramurthy
3	C.C. 572/2018 (EVIDENCE)		M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> B.N. Umesh	B.C. Basavaraju
4	C.C. 682/2018 (EVIDENCE)		Sri. Gurukula Co-Operative Society Limited Its by K.S. Ningappa <b>Vs</b> K.R. Shankarmurthy	Shekar H.N
5	CrI.Misc. 361/2020 (FIRST HEARING)		G.S. Thanujakshi <b>Vs</b> Commisioner, CMC, Tiptur	Ajay.B.N
6	CrI.Misc. 362/2020 (FIRST HEARING)		Nagesh. B.H. <b>Vs</b> The Registrar, CMC, Tiptur	Basappa
7	P.C.R. 321/2020 (Sworn Statement)		B S Shivaprasad <b>Vs</b> Rudrabasava Enterprises	M.R. Girish
<b>Cases listed below are adjourned due to Covid 19</b>				
8	C.C. 356/2020 (SUMMONS)	<b>26-03-2021</b>	State by Tiptur Town Police <b>Vs</b> Shankrappa	APP
9	C.C. 877/2018 (Await Further Orders.)	<b>26-03-2021</b>	Dhananjaya M.N. <b>Vs</b> M. Yodeesh	M.R. Puttaraju
10	C.C. 331/2018 (NBW to Accused)	<b>26-03-2021</b>	M/S Nandini Milk Producers Credit Co-operative Society <b>Vs</b> Chethan A.R.	
11	C.C. 362/2018 (NBW to Accused)	<b>26-03-2021</b>	K.B.Mallikarjunaiah <b>Vs</b> H.S.Yogananda	Manjunathaswamy.G.R
12	C.C. 463/2018 (NBW to Accused)	<b>26-03-2021</b>	Hanumanthappa.R.S. <b>Vs</b> V.Kavitha	M.R.Girish
13	C.C. 491/2018 (NBW to Accused)	<b>26-03-2021</b>	Sri.Gurukula Co-Operative Society Limited <b>Vs</b> Manjunath.K.S.	Shekar H.N



**SENIOR CIVIL JUDGE AND JMFC, TIPTUR****Sri Satish S T****CIVIL JUDGE ( SR. DN.) & JMFC****Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 762/2018 (NBW to Accused)	<b>26-03-2021</b>	Manjula <b>Vs</b> Praju Medicare its by C.G. Indira	S. Somasundar
15	C.C. 929/2018 (NBW to Accused)	<b>26-03-2021</b>	Mallesh <b>Vs</b> L.S. Guruprasanna	Somasundar S
16	C.C. 932/2018 (NBW to Accused)	<b>26-03-2021</b>	Sri Kanaka Multi purpose Co Operative Society Ltd., Tiptur. <b>Vs</b> H.S. Nageshwara	Ramachandraiah.H.C
17	C.C. 1039/2018 (NBW to Accused)	<b>26-03-2021</b>	M/S Nandini Milk Producers Credit Co-operative Society <b>Vs</b> Drakshayanamma G.V.	D. Vasanthakumar
18	C.C. 9/2019 (NBW to Accused)	<b>26-03-2021</b>	M/S Nandini Milk Producers Credit Co-operative Society <b>Vs</b> Shankaraiah	Nataraju.M.C
19	C.C. 13/2019 (NBW to Accused)	<b>26-03-2021</b>	T.M. Umashankar <b>Vs</b> Sanjana P Gajjar	Venu.C
20	C.C. 57/2019 (NBW to Accused)	<b>26-03-2021</b>	C.S. Ramakrishnasetty <b>Vs</b> K.B. Virupaksha	Ramachandraiah.H.C
21	C.C. 166/2019 (NBW to Accused)	<b>26-03-2021</b>	K.M.Mohankumar <b>Vs</b> D Narasiahaiah	Somasundar S
22	C.C. 168/2019 (NBW to Accused)	<b>26-03-2021</b>	Kranthiveera Shree Sangoli Rayanna pathina Sahakara Niyamitha <b>Vs</b> Mehaboob Khan	Lakshman.H
23	C.C. 215/2019 (NBW to Accused)	<b>26-03-2021</b>	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> Shivagangamma	D. Vasanthakumar
24	C.C. 360/2019 (NBW to Accused)	<b>26-03-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> R.S. Lokesh	Shekar H.N
25	C.C. 364/2019 (NBW to Accused)	<b>26-03-2021</b>	Ganga Cauvery Vividoddesha Souharda Co-operative Society Limited by its Jithan <b>Vs</b> Jameel Pasha	Jagadeesh.B.D

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 16-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	C.C. 372/2019 (NBW to Accused)	<b>26-03-2021</b>	Ranganath R. <b>Vs</b> Maria	Ramaswamy Iyengar K.S
27	C.C. 373/2019 (NBW to Accused)	<b>26-03-2021</b>	Ranganatha R. <b>Vs</b> Maria	Ramaswamy Iyengar K.S
28	C.C. 374/2019 (NBW to Accused)	<b>26-03-2021</b>	Rangantha R. <b>Vs</b> Maria	Ramaswamy Iyengar K.S
29	C.C. 375/2019 (NBW to Accused)	<b>26-03-2021</b>	Ranganatha R. <b>Vs</b> Maria	Ramaswamy Iyengar K.S

**Dangling IA:**

V Addl. District and Sessions Judge, Tiptur

Sri. SHIVAKUMARA B

V Addl. District and Sessions Judge

Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	SC 10022/2020 (APPEARANCE OF ACCUSED)		STATE BY TURUVEKERE POLICE <b>Vs</b> Raveesha	Public Prosecutor
2	SC 10024/2019 (FRAMING OF CHARGE OR PLEA)		State by Honnavalli Police <b>Vs</b> Veerabhadraswamy	Public prosecutor
3	SC 10040/2019 (FRAMING OF CHARGE OR PLEA)		State by Honnavalli Police <b>Vs</b> Manjamma	Public Prosecutor B.P.Rajendraprasad
4	CRL.R.P. 10005/2020 (ARGUMENTS)		Usha T.S. <b>Vs</b> Girish Nadig S.	Krishnamurthy.B.G
5	CRL.R.P. 10022/2020 (ARGUMENTS) IA/1/2020		Narayanappa <b>Vs</b> Thashildar and Taluk Executive Magistrate	Krishnamurthy.B.G
6	CRL.R.P. 10025/2020 (ARGUMENTS) IA/1/2020		Kyathaiah C alias Kyathappa <b>Vs</b> The Taluk Executive Magistrate, Chikkanayakanahalli	Venu.C
7	CRL.R.P. 10026/2020 (ARGUMENTS) IA/1/2020		R.M. Ramesh <b>Vs</b> The Taluk Executive Magistrate, Chikkanayakanahalli	Venu.C
8	CrI.Misc. 10281/2020 (ORDERS)		Umesh <b>Vs</b> STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor
9	CrI.Misc. 10282/2020 (ORDERS)		Pushpalatha <b>Vs</b> STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor
10	CrI.Misc. 10285/2020 (ORDERS)		Konegowda <b>Vs</b> STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor
11	CrI.Misc. 10286/2020 (ORDERS)		Mangalamma <b>Vs</b> STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor
12	CRL.R.P. 10028/2020 (ORDERS) IA/1/2020		SHIVARAJU. T. N <b>Vs</b> STATE BY TIPTUR RURAL POLICE	Krishnamurthy.B.G Public Prosecutor
<b><u>11.00 AM to 02.00PM</u></b>				
13	CRL.A 10005/2018 (ARGUMENTS)		K.Rathnamma <b>Vs</b> P.V.Santhosh Kumar	BGK

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	CRL.A 10008/2018 (ARGUMENTS) IA/1/2018		K.S.Shreenivas <b>Vs</b> K. B. Ravi	MRP  Krishnamurthy.B.G
<b>( CRL.A/0010008/2018)</b>				
<b>: CRL.A/0010008/2018</b>				
15	SC 10031/2020 (APPEARANCE OF ACCUSED)		State by Nonavinakere Police <b>Vs</b> Raghunandana @ Raghu	Public Prosecutor
16	CRL.A 10021/2017 (ARGUMENTS)		N.S.Satheesh <b>Vs</b> B.T.Nanjaiah	Krishnamurthy.B.G
17	CRL.A 10027/2017 (ARGUMENTS)		Mahaboob <b>Vs</b> Ravi Kumar	Krishnamurthy.B.G  Jagadeesh.B.D
<b>( CRL.A/0010027/2017)</b>				
<b>: CRL.A/0010027/2017</b>				
18	CRL.A 10009/2018 (ARGUMENTS) IA/1/2018		B.N.Somashekar <b>Vs</b> T.S.Prakash	Krishnamurthy.B.G  K.R. Dayananda
<b>( CRL.A/0010009/2018)</b>				
<b>: CRL.A/0010009/2018</b>				
19	CRL.A 10010/2018 (ARGUMENTS) IA/1/2018		B.C.Varadaraju <b>Vs</b> M.Renukappa	M.K.Dakshinamurthy
<b>( CRL.A/0010010/2018)</b>				
<b>: CRL.A/0010010/2018</b>				
20	CRL.R.P. 10016/2018 (ARGUMENTS)		B. C. Shanthappa <b>Vs</b> Nethravathi	Krishnamurthy.B.G  K.N.G
21	CRL.A 10021/2018 (ARGUMENTS) IA/1/2018		K. Thimmegowda <b>Vs</b> Govindaiah.K.R	Krishnamurthy.B.G  Shivakumara
22	CRL.A 10022/2018 (ARGUMENTS) IA/1/2018		B.H. Shivaram <b>Vs</b> Tejakumar	Krishnamurthy.B.G
23	CRL.A 10027/2018 (ARGUMENTS) IA/1/2018		Nazeer Ulla <b>Vs</b> Jagadeesh.S.J	Krishnamurthy.B.G  U.R
24	CRL.A 10003/2019 (ARGUMENTS)		Devaraju <b>Vs</b> Gangadhar	Krishnamurthy.B.G  Shivakumara

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 16-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	Civil Misc. 10011/2019 (EVIDENCE)		Honnaiah D.R. <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adarsh T.N.A/B.S
2	Civil Misc. 10012/2019 (EVIDENCE)		Thimmaiah Dead by L.R.S. <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adarsh Sathish.B
3	P and SC 10018/2019 (EVIDENCE)		Viswanath R.T. <b>Vs</b> NIL	B.S. Nagesh
4	M.V.C. 718/2018 (EVIDENCE)		Usha @ Usha Devi <b>Vs</b> B. Ravi	D.S Devaprasad Ajay.B.N
5	M.V.C. 1105/2018 (EVIDENCE)		Ravi V.C <b>Vs</b> Shashikantha Raja Urs	Nataraju.M.C G.Vishwanath
6	P and SC 10004/2018 (ARGUMENTS)		D.M.Mahalingegowda <b>Vs</b> Chandramma	K.R. Dayananda
<b>( P and SC/0010004/2018)</b>				
<b>: P and SC/0010004/2018</b>				
7	R.A. 10029/2019 (ARGUMENTS) IA/1/2019		T.S. Shankaramma <b>Vs</b> Sharadamma	Sreedhara.N.N
8	P and SC 10013/2019 (ARGUMENTS)		Diwakar M.P. <b>Vs</b> NIL	C.N. Krishnamurthy
9	EX 10001/2017 (hear on I.A)		M/s Vistaar Financial Services (P) Ltd <b>Vs</b> Hariprasad.K.N	K.R. Dayananda M.B.K
<b>( EX/0010001/2017)</b>				
<b>: EX/0010001/2017</b>				
10	R.A. 10008/2018 (hear on I.A) IA/1/2018		Manjula <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	Suresh.G.R
<b>( R.A./0010008/2018)</b>				
<b>: R.A./0010008/2018</b>				
11	R.A. 10038/2018 (hear on I.A) IA/1/2018		Komala <b>Vs</b> D.S. Sukanya	Udayakumar T.K

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	EX 10010/2019 (HEARING ON MEMO) IA/1/2019		M/s Vistaar Financial Services (P) Ltd <b>Vs</b> Jayanna	Kavitha H.N.
13	P and SC 10007/2019 (HEARING ON MEMO)		Suresh S/o late Chandriah <b>Vs</b> Nil	K.S.Sreedhara
<b>11.00 AM to 02.00PM</b>				
14	M.V.C. 813/2020 (NOTICE)		M.S.Kalavathi <b>Vs</b> Manjegowda T.	M.C.Nataraj
15	M.V.C. 814/2020 (NOTICE)		Shadakshari B.S. <b>Vs</b> Manjegowda T.	M.C.Nataraj
16	Civil Misc. 10033/2020 (NOTICE)		Jayanna T @ Jayanna <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
17	Civil Misc. 10034/2020 (NOTICE)		Boregowda <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
18	Civil Misc. 10035/2020 (NOTICE)		C.R. Naveen Kumar <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
19	Civil Misc. 10036/2020 (NOTICE)		Jayamma <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
20	Civil Misc. 10037/2020 (NOTICE)		Erappa <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
21	Civil Misc. 10038/2020 (NOTICE)		Kamamma <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
22	Civil Misc. 10039/2020 (NOTICE)		Shivakumar C.K <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
23	Civil Misc. 10040/2020 (NOTICE)		Chandrashekaraiyah B.A <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R

**V Addl. District and Sessions Judge, Tiptur**

**Sri. SHIVAKUMARA B**

**V Addl. District and Sessions Judge**

**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	Civil Misc. 10041/2020 (NOTICE)		Dhananjay @ G.L. Dhananjay <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
25	Civil Misc. 10042/2020 (NOTICE)		Javarappa <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
26	Civil Misc. 10043/2020 (NOTICE)		Muneerpasha <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
27	Civil Misc. 10044/2020 (NOTICE)		Krishnappa <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
28	O.S. 10001/2019 (EVIDENCE)		Suvarna <b>Vs</b> Sharadamma	Ramaswamy Iyengar K.S
29	Civil Misc. 10010/2019 (EVIDENCE)		H.A. Bahubali <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adarsh Sathish.B
30	P and SC 10001/2020 (EVIDENCE)		H.P. Meenakshamma <b>Vs</b> NIL	Nataraju.M.C
31	Civil Misc. 10061/2014 (Respondent evidence)		CHIKKANNA <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	Rajanna. T Lakshman.H
<b>( Civil Misc./0010061/2014)</b>				
<b>: Civil Misc./0010061/2014</b>				
32	M.V.C. 606/2018 (Respondent evidence)		N.R.Darshan <b>Vs</b> Pradeep	H.R.K T.K.R
33	Civil Misc. 10005/2019 (FOR ENQUIRY)		Kempaiah @ Buddaiah <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adarsh
<b>Cases listed below are adjourned due to Covid 19</b>				
34	M.V.C. 904/2020 (NOTICE)	<b>15-01-2021</b>	Gangamma <b>Vs</b> Basavaraju	Sreedhara K.S.